

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-82-2020**

Dr. Prashant Natekar

.... Petitioner.

Versus

State of Goa

and ors.

.... Respondents.

Mr. S.D. Lotlikar, Senior Advocate with Mr. Neelesh Amonkar,
Advocate for the Petitioner.

Ms. Ankita Kamat, Addl. Government Advocate for the
Respondents.

Coram : M. S. SONAK, &**SMT. M. S. JAWALKAR, JJ.****Date : : 15th September, 2020**

P.C.:

At the request of Ms. Ankita Kamat, learned Addl.
Government Advocate, we adjourn this matter to 05.10.2020.

SMT.M.S.JAWALKAR, J.**M. S. SONAK, J.**

MF/-